

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4428
ANSWERED ON:08.08.2014
EMPLOYMENT TO DEPENDENTS OF MARTYRS
Tharoor Dr. Shashi

Will the Minister of DEFENCE be pleased to state:

- (a) whether there exists a scheme to provide employment to wards/ dependents of war widows / martyrs;
- (b) if so, the details thereof along with the total number of dependents who were provided employment during the last three years and the current year;
- (c) whether the employment of dependents of martyrs on compassionate grounds is unrelated to his / her educational qualification; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) & (b): There is no separate scheme to provide employment exclusively to wards / dependants of war widows / martyrs. However, there is a scheme to provide employment on compassionate grounds, to the dependants of Government servants, including service personnel, who died in harness / medically Boarded Out / missing, subject to availability of vacancies. Under this scheme, wards / dependants of war widows / martyrs are also considered along with others.

Under the Unit Headquarter Quota (UHQ) Scheme of the Army Headquarters, 20% of the total recruitment vacancies are earmarked for wards / dependants of serving / retired soldiers including war widows. No specific data is maintained in respect of providing

employment to dependants of martyrs. However, the total number of dependants who have been provided employment under the above mentioned schemes by the Armed Forces, during the last three years and the current year are as follows:-

Sl. No.	Year	No. of dependents granted employments
1.	2011	62
2.	2012	47
3.	2013	63
4.	2014	54
(till date)		
Total		226

(c) & (d): As personnel recruited by the Armed Forces are required to discharge duties pertaining to national security, there is no relaxation in educational qualification.